

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.04.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No 1121 of 2021 in Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
2.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2

### For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 60 of 2022	Kimberley Engineers Pvt. Ltd. Vs. Manoj Khimji Katira & Ors.	Udit Kishan	
4.	Comp. App. (AT) No. 62 of 2022	Shree Radhey Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana & Ors.	Ashish Middha	

### For Admission (After Notice)

5.	Comp. App. (AT) No. 19 of 2022	Madhav Acharya Vs. CG Power and Industrial Solutions Ltd. & Anr.  <b>With</b>	Nithin Chowdary Pavului	Raunak Dhillon
6.	Comp. App. (AT) No. 133 of 2021	Madhav Acharya Vs. Union of India & Anr.  <b>With</b>	Nithin Chowdary Pavuluri	Sanjay Shorey Saransh Gupta-R1 Raunak Dhillon-R2
7.	Comp. App. (AT) No. 162 of 2021	Gautam Thapar & Anr. Vs. Union of India, Ministry of Corporate & Anr.	Sanjukta Roy	Sanjay Shorey-R1

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 544 of 2021	Varrsana Employee Welfare Association Vs. Anil Goel, Liquidator of Varrsana Ispat Ltd.	Akshat Singh	Anil Goel Nipum Gautam-R1
<b>9.</b>	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	Kumar Anurag Singh Zain A. Khan
<b>10.</b>	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	Sanjiv Kumar Jain Ankit Shah
<b>11.</b>	Comp. App. (AT) No. 94 of 2021	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1

**For Directions - to Settle Date**

<b>12.</b>	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
<b>13.</b>	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur
<b>14.</b>	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.  <b>With</b>	Pankaj Jain	Abhijeet Sinha- R1,R4
<b>15.</b>	Comp. App. (AT) (Ins) No. 1476 of 2019 & I.A. No. 2909 of 2021	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.  <b>With</b>	Ashok Kr. Jain	Santosh Kumar
<b>16.</b>	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha
<b>17.</b>	Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand Viren Sharma-R1 & R2

18.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	Mahesh Agarwal Arshit Anand-R2 Vivek Dabhade Jatin Zaver
19.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt. Ltd.	Pratiksha Sharma	Gautam Singh
20.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Digjam Ltd. Through Sunil Kumar Agarwal Resolution Professional	Bishwajit Dubey	
21.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
22.	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	Garvit Khandelwal
23.	Comp. App. (AT) (Ins) No. 189 of 2021 <b>(PH)</b>	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Shatrajit Banerji-R1 Bishwajit Dube-R1 Mohana-R2
24.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr.  <b>With</b>	Adarsh Rai	Sidhant Saraswat Reetesh Kr. Agarwal-R1
25.	Comp. App. (AT) (Ins) No. 524 of 2021 & I.A. No. 2631 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	Reetesh Kr. Agarwal-R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4
26.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	Rohit Gupta-R1 Udita Singh-R2
27.	Comp. App. (AT) (Ins) No. 671 of 2021	Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla	Vibhooti Malhotra	Shweta Dubey Shantanu Naresh Ishita Srivastava

<b>28.</b>	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**